Transparency in JEE

- 3464. SHRI S. ANBALAGAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that conducting of Joint Entrance Examination (JEE) by Indian Institutes of Technology (IITs) is lacking transparency;
- (b) if so, the details thereof including the complaints/RTI applications received by Government and IITs during each of the last three years;
- (c) the steps proposed to be taken by the Central Government to make JEE more transparent;
- (d) whether the current syllabus and methods of JEE are over burdening the candidates as it is not strictly as per CBSE classes XI and XII curricula; and
- (e) if so, the details thereof and the steps proposed to be taken from this year onwards to make JEE strictly as per CBSE syllabus?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) No, Sir. The Joint Entrance Examinations (JEE) conducted by the Indian Institutes of Technology (IITs) are fully transparent as all information relating to cut-off marks, aggregate marks with marks obtained in each subject and also the marks obtained by the toppers in each category are made available to the candidates by posting at the JEE website on 1st August of each year. The Ministry and the JEE offices receive complaints/RTI applications from various quarters on different issues including some from the candidates or their parents regarding individual cases of non-selection or not getting the Institutes/streams of their choice. All complaints/applications are duly replied.

(d) and (e) It is not correct to say that the syllabus and methods of JEE are over burdening to the candidates. JEE cannot be as per CBSE syllabus only, since the students belonging to other State Boards also write the examination every year. JEE syllabus includes mostly the CBSE syllabus and also the syllabi of other State Boards. There may be minor differences, but the syllabus of JEE is less than that of CBSE and includes only whatever is considered common to CBSE and the syllabi of the other State Boards of the country.

Establishment of colleges in Madhya Pradesh

†3465. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Central Government has made a provision to set up 39 excellent colleges in Madhya Pradesh;
- (b) if so, whether it is also a fact that the Central Government wants to bear only one-third of the total amount to set up these colleges whereas the State Government has to bear two-third for the same;

[†]Original notice of the question was received in Hindi.